

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JANUARY 18, 2020

No. 201 /Admin. (Services)/2020

Sri Vipin Kumar-II, Additional Principal Judge, Family Court, Siddharth Nagar to be Additional District & Sessions Judge, Mathura.

BY ORDER OF THE COURT

Sd/-

**(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL**

No.41/Admin. (Services)/2020 Dated: Allahabad : January 18, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judges, Siddharth Nagar and Mathura. (Information available on E-mail).

The officers mentioned above shall handover charge their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.

10. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Deputy Registrar (Admin), High Court, Allahabad.
16. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. Private Secretaries to Hon'ble Judges, Siddharth Nagar and Mathura with the request to place this notification before their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**SD/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**